

Upgradation system of reserved tickets

†1619. SHRI OM PRAKASH MATHUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the upgradation system initiated by her Ministry for the reserved tickets of the trains is existing at present;

(b) whether it has given positive results; and

(c) if not, whether Government is planning to discontinue it?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Development of Surat-Hazira rail line

1620. SHRI NATUJI HALAJI THAKOR: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the budgetary provision for the year 2008-09 for the development of Surat-Hazira railway line already under construction;

(b) the progress so far made by the Rail Vikas Nigam Ltd. (RVNL);

(c) the financial mode among different stakeholders/companies for the project; and

(d) by when the work is proposed to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Surat-Hazira new line is a port connectivity project which was handed over to Rail Vikas Nigam Ltd. (RVNL), a PSU under Ministry of Railways, for further development. On being approached by RVNL, Govt. of Gujarat vide resolution No. GID-102007-1213-G dated 10.06.2009 has frozen the alignment of Surat-Hazira rail line project. To review the progress of the implementation of this project and to facilitate fast implementation, Govt. of Gujarat has constituted a Committee under the Chairmanship of Chief Secretary, Govt. of Gujarat, RVNL is working out the cost of the frozen alignment and its bankability and will process the case for sanctioning of the project. As the project is yet to be sanctioned, no budgetary provisions were made.

(c) Financial contribution among different stakeholders/companies will be decided on completion of the project development and establishment of its bankability. Presently Govt. of Gujarat, Essar Steel Ltd. and Hazira Port Pvt. Ltd. have shown interest in equity participation.

(d) The target date of completion will be fixed after the project is sanctioned.

† Original notice of the question was received in Hindi.